

PENDENCY REPORT AS ON 16-08-2021

| SI No. | Case Type | Total |
|--------|---|-------|
| 1 | ABLAPL- Anticipatory Bail | 10382 |
| 2 | ADMLS-Admiralty Suits. | 10 |
| 3 | AHO-Appeal Against High Court Order. | 46 |
| 4 | Application Us 34 of the Act involving International Commercial Arbitration | 1 |
| 5 | ARBA-Appeals under Indian Arbitration Act. | 277 |
| 6 | ARBP-Petitions under Indian Arbitration Act. | 109 |
| 7 | AS-Admiralty Suit. | 1 |
| 8 | BLAPL-Bail Application. | 5302 |
| 9 | CEREF-Reference under Central Excise Act. | 20 |
| 10 | CMAPL-Miscellaneous Applications. | 2611 |
| 11 | CMPAT-Company Act. | 84 |
| 12 | CMP-Civil Miscellaneous Petition | 2457 |
| 13 | COA-Appeals against judgement in Comp.Pet. | 17 |
| 14 | COAPL-Appl.in pending Proceeding(Comp. Act.) | 2 |
| 15 | CONTAC-Appeals against orders in Civil Contempt | 10 |
| 16 | CONTAR-Appeals against orders in Crl.Cont.mater | 1 |
| 17 | CONTC-Cotempt of Court Cases (Civil contempt) | 5828 |
| 18 | Contempt Petition in Bhubaneswar Bench | 728 |
| 19 | Contempt Petition in Cuttack Bench | 207 |
| 20 | Contempt Petition in Sambalpur Bench | 3 |
| 21 | CONTR-Proceeding relating to Criminal Contempt | 90 |
| 22 | COPET-Orginal Petition (Companies Act.) | 129 |
| 23 | CRA-Criminal Appeals | 1022 |
| 24 | CRLA-Appeal against Judgement/Sentence. | 10069 |
| 25 | CRLLP-Appl.for leave to appeal US 378 Cr.P.C. | 1423 |
| 26 | CRLMA-Other Miscellaneous Application. | 676 |
| 27 | CRLMC-Appl.under Sec.482 Cr.P.C. | 11323 |
| 28 | CRLMP-Criminal Miscellaneous Petition | 533 |
| 29 | CRLREV-Criminal Revision. | 9084 |
| 30 | CRLTR-Original Trial. | 1 |
| 31 | CRMC-Criminal Miscellaneous Case | 22 |
| 32 | CRP-Revision Petition. | 155 |
| 33 | CRREV-Criminal Revision | 260 |
| 34 | CS(OS)-Civil suits. | 1 |
| 35 | CUSREF-Reference under Customs Act. | 3 |
| 36 | CVA-Civil Appeals | 3 |
| 37 | CVREV-Civil Revision. | 38 |
| 38 | CVRVW-Civil Review. | 19 |
| 39 | DSREF-Confirmation under Sec.336 Cr.P.C. | 3 |
| 40 | EC-Execution Case. | 3 |
| 41 | ELA-Appeals from Judgement in Election Pet. | 14 |
| 42 | ELPET-Election Petitions. | 27 |
| 43 | EXFA-Execution First Appeal. | 3 |
| 44 | EXOS-Execution Application. | 4 |
| 45 | EXP-Execution Petition. | 22 |

| | | |
|----|---|------|
| 46 | FA-First Appeal | 1093 |
| 47 | FAO-First Appeal from Orders. | 3257 |
| 48 | FA(OS)-FA from Judgement in original suits. | 1 |
| 49 | GA-Government Appeals | 111 |
| 50 | GCRLA-Government Appeals | 414 |
| 51 | GUAP-Pet. under Guardianship and Wards Act. | 13 |
| 52 | IP(M)-Main Petition (Insolvency ACT.) | 1 |
| 53 | ITA-Appeals Income-tax | 417 |
| 54 | JCRA-Jail Criminal Appeals | 15 |
| 55 | JCRLA-Jail Criminal Appeal | 1197 |
| 56 | JCRLRV-Jail Criminal Revision. | 12 |
| 57 | JCRMC-Jail Criminal Misc.Case. | 1 |
| 58 | LAA-Appeals (Land Acquisition Act) | 1003 |
| 59 | LPA-Letters Patent Appeals. | 36 |
| 60 | MACA-Motor Accident Appeals. | 6547 |
| 61 | MAC-Motor Accident Claims. | 1 |
| 62 | MA-Miscellaneous Appeals | 102 |
| 63 | MATA-Matrimonial Cases (Appeals) | 937 |
| 64 | MFA-FA against Spl. Jurisdiction Cases. | 12 |
| 65 | MJC-Misc.Judicial Case. | 59 |
| 66 | MSA-SA from judgements in Misc. Cases. | 85 |
| 67 | OCRMC-Original Crl. Miscellaneous Case | 100 |
| 68 | OJC-Original Jurisdiction case (Writ) | 1498 |
| 69 | OREF-References. | 1 |
| 70 | OS-Original Suit. | 1 |
| 71 | OTAPL-Other Tax Applications. | 121 |
| 72 | OTC-Other Tax Case. | 5 |
| 73 | OVTA-Tax Appeal Under OVAT ACT. | 1 |
| 74 | RCFA-First Appeals(Rent Control Matters) | 1 |
| 75 | Review Petition in Bhubaneswar Bench | 75 |
| 76 | Review Petition in Cuttack Bench | 45 |
| 77 | Review Petition in Sambalpur Bench | 1 |
| 78 | RFA-FA from Judgement and Decree in Suit | 2155 |
| 79 | RPFAM-Revision US 19 of Family Court Act. | 1639 |
| 80 | RSA-Second Appeal from Judgement and Decree. | 6821 |
| 81 | RVWPET-Review Petition. | 2054 |
| 82 | SAO-Second Appeal from Appellate Order. | 225 |
| 83 | SA-Second Appeal | 2299 |
| 84 | SCLP-Pet.for leave to appeal to Supreme Court | 1 |
| 85 | SJC-Special Jurisdiction Case (Tax Matters) | 179 |
| 86 | SM-Suo Motu. | 46 |
| 87 | SPA-Sp.Appeal before DB ... | 5 |
| 88 | STAPL-Appl.for direction to make a reference. | 1 |
| 89 | STREV-Sales Tax Revision. | 1562 |
| 90 | TA-Tax Appeal | 12 |
| 91 | TEST-Testamentary Cases. | 1 |
| 92 | TREV-Tax Revesion | 90 |
| 93 | TRPCRL-Transfer Pet.for transfer a Crl.Proc. | 288 |
| 94 | TRP(C)-Transfer Petition under Sec.14 Cr.P.C. | 823 |

| | | |
|--------------------|---|---------------|
| 95 | WA-Appeals before DB against SB Judgement | 3924 |
| 96 | WPC(OAB)-Original Application in Berhampur Bench | 4 |
| 97 | WPC(OAC)-Original Application in Cuttack Bench | 2055 |
| 98 | WPC(OA)-Original Application in Bhubaneswar Bench | 1870 |
| 99 | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench | 46 |
| 100 | WPC(OAS)-Original Application in Sambalpur Bench | 23 |
| 101 | WPCRL-Pet.UA.226 for Writ of Habeas Corpus. | 491 |
| 102 | WPC(TAC)-Transfer Application in Cuttack Bench | 12 |
| 103 | WPC(TA)-Transfer Application in Bhubaneswar Bench | 1 |
| 104 | WP(C)-Writ Petition under Art.226 and 227. | 70912 |
| Grand Total | | 177725 |

□